

**CT. C NO. 60/2019
KULDEEP SINGH VS. BHAGWAN SINGH**

29.08.2020

COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Shaad Anwar, Adv. for complainant.
Complainant is absent.

It is submitted by Id. Counsel for complainant that he wants to file an application. Application be filed.

The file is not before me.

Ahlmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. Ahlmad is also directed to send a written request to the concerned branch through whatsapp or email in this regard.

Put up for supplying the scanned copy of the court file, for further proceedings and for consideration of the application, if any filed by the complainant on **05.09.2020**.

Reader is directed to provide the email address of the Court to the counsel for complainant.



**(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
29.08.2020**